COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 548 OF 2017 IN DFR (RP) NO. 1992 OF 2017 IN APPEAL NO. 250 OF 2015

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Jaigad Power Transco Limited Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

IA No. 548 of 2017

(Appl. for condonation of delay in filing)

List the matter on 19.09.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt